

Calcutta High Court (Original Side)

Peonbook Report From 21-06-2021 To 21-06-2021 For (All) Maincase & (All)

Pending : 4 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate	Subject / Sub Subject
1	APOT/93/2021	21-06-2021	SREI EQUIPMENT FINANCE LIMITED VS ECOGREEN ENVIROTECH SOLUTIONS LIMITED AND ANR	SINHA AND COMPANY	Subject: NA Sub Subject : NA Sub Sub Subject: NA Sub Sub Sub Subject : NA
2	AP/253/2021	21-06-2021	DHARANI RAY SARKAR AND ANR VS CHOLAMANDALAM NVESTMENT AND FINANCE COMPANY LIMITED	SREETAMA NEOGI	Subject: NA Sub Subject : NA Sub Sub Subject: NA Sub Sub Sub Subject : NA
3	AP/254/2021	21-06-2021	RAJGARIA TIMBER PRIVATE LIMITED VS SBI GENERAL INSURANCE COMPANY LIMITED	MULLICK AND CO	Subject: NA Sub Subject : NA Sub Sub Subject: NA Sub Sub Sub Subject : NA
4	AP/255/2021	21-06-2021	DR. PAPIYA MUKHERJEE VS ARUNA BANERJEA AND ANR	MULLICK AND CO	Subject: NA Sub Subject : NA Sub Sub Subject: NA Sub Sub Sub Subject : NA